National Company Law Tribunal Allahabad Bench

CPNO. 170/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 24.11.2017**

NAME OF THE COMPANY: Nagendra Nath Tiwarills Prism Industrial Complex Limited & ors.

SECTION OF THE COMPANIES ACT/I & B CODE: 71(10) of the Companies Act, 2013

SI. NO.

Name

Designation

Representation

Signature

<u>1.</u>

2.

CP No.170/ALD/2017.

Sh. Rakesh Kumar for the applicant/petitioner. Sh. Ashutosh Vaish for the respondent company. The Registry of this Tribunal points out that the Registered office of respondent company is situated at Himachal Pradesh.

Hence, the present petition may not lie before this Bench of NCLT.

Hence, a formal notice be issued to the respondent company, at the place where the Registered Office of the Company is presently situated.

Further, a spare copy of this petition also be provided to the counsel Sh. Ashutosh Vas.

The matter be listed on 21st December, 2017.

Dated: 24.11.2017

H.P. Chaturvedi, Member (Judicial)

Typed by: MD. Zaid (Stenographer)